

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

Form 1

List of cases e-filed during the month of December, 2022.

Sl.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate Email ID	Date of Registration	Date of e-filing
1		Assam	Nil	-	-	-	-	-	-
2		Nagaland	Nil	-	-	-	-	-	-
3		Mizoram	Nil	-	-	-	-	-	-
4		Arunachal Pradesh	Nil	-	-	-	-	-	-

Form 2

List of cases in which e-Payment of Court fees was made during the month of December, 2022.

Sl.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1		Assam	Nil	-	-	-	-
2		Nagaland	Nil	-	-	-	-
3		Mizoram	Nil	-	-	-	-
4		Arunachal Pradesh	Nil	-	-	-	-

Form 3

List of cases in which Electronics Service of Process has taken during the month of December, 2022.

Sl.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1		Assam	Nil	-	-	-	-
2		Nagaland	Nil	-	-	-	-
3		Mizoram	Nil	-	-	-	-
4		Arunachal Pradesh	Nil	-	-	-	-

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Form 4

List of total number of cases allocated taken during the month of December, 2022.

Sl.No	Court	State	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Civil & Assistant Sessions Judge	Kamrup (M), Assam	Civil & Assistant Sessions Judge No. 1	-	Comm. Suit-113/22 Comm. Suit-115/22 Comm. Suit-133/22 Comm. Suit-137/22 Comm. Suit-140/22	05
			Civil & Assistant Sessions Judge No. 2	-	Comm. Suit-112/22 Comm. Suit-116/22 Comm. Suit-132/22 Comm. Suit-138/22 Comm. Suit-139/22	05
			Civil & Assistant Sessions Judge No. 3	-	Comm. Suit-131/22 Comm. Suit- 134/22 Comm. Suit- 135/22 Comm. Suit- 136/22	04
			Total			14
2		Nagaland	Nil	-	-	-
3		Mizoram	Nil	-	-	-
4		Arunachal Pradesh	Nil	-	-	-

As per new format.

Form 5

List of cases in which Case Management Hearing was held during the month of December, 2022.

Sl.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
1		Assam	Nil	-	-	-	-
2		Nagaland	Nil	-	-	-	-
3		Mizoram	Nil	-	-	-	-
4		Arunachal Pradesh	Nil	-	-	-	-

As per new format.

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Form 6

Contested Commercial Cases disposed during the month of December, 2022.

Sl.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	CJ-3	Kamrup(M)	CS-25/2022	M/s CRD communications vs LB Medi Services Pvt Ltd	A.K. Bhuyan, R.K. Boroah(P)	4.4.22	Yes	1.12.22	7 months 26 days	Contested	N/A	N/A	CPC-7,2
2	CJ	Sivasagar	CS-16/2022	Canara Bank vs Mahabir Marketing	Nil	15.11.22	Nil	14.12.22	Nil	Uncontested	Nil	Nil	Nil
3	CJ	Sivasagar	CS-41/2022	SBI vs Mahananda Hazarika	-	15.11.22	-	19.12.22	-	Contested	-	-	-
4		Nagaland	Nil	-	-	-	-	-	-	-	-	-	-
5		Mizoram	Nil	-	-	-	-	-	-	-	-	-	-
6		Arunachal Pradesh	Nil	-	-	-	-	-	-	-	-	-	-

As per new format.

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Form 7

Summary of Commercial Cases during the month of December, 2022.

Sl.No	Court	District/State	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Civil Judge-cum-Asst. Sessions Judge	Bongaigaon, Assam	03	-	-	03
2	Civil Judge-cum-Asst. Sessions Judge	Chirang, Assam	04	-	-	04
3	Civil Judge-cum-Asst. Sessions Judge	Dibrugarh, Assam	09	-	-	09
4	Civil Judge-cum-Asst. Sessions Judge	Kamrup(M), Assam	299*	14	02	311
5	Civil Judge-cum-Asst. Sessions Judge	Sivasagar, Assam	42	-	02	40
6	Civil Judge-cum-Asst. Sessions Judge	Golaghat, Assam	05	-	-	05
7	Civil Judge-cum-Asst. Sessions Judge	Jorhat, Assam	13	01	-	14
8	Civil Judge	Morigaon, Assam	34			34
9	CJM-cum-Civil Judge-cum-Asst. Sessions Judge	Hojai, Assam	05	-	01	04
10	Civil Judge-cum-Asst. Sessions Judge	Nagaon, Assam	83	04	01	86
11	Civil Judge-cum-Asst. Sessions Judge	Sonitpur, Tezpur	02	-	-	02
12	Civil Judge-cum-Asst. Sessions Judge	Tinsukia	01	04	-	05
13	Civil Judge-cum-Asst. Sessions Judge	Hailakandi	41	01	02	40
14	Civil Judge-cum-Asst. Sessions Judge	Goalpara	01	-	-	01
Total			542	24	08	558

* Physical verification in the district of Kamrup(M).

N.B: There are no Commercial Act cases pending in the state of Nagaland, Mizoram and Arunachal Pradesh.